UNIVERSITY GRANTS COMMISSION
BAHADUR SHAH ZAFAR MARG
NEW DELHI
MINISTRY OF EDUCATION AND CULTURE
(DEPARTMENT OF EDUCATION)

New Delhi 10th January, 1990

NOTIFICATION

GSR – In exercise of powers conferred by section 25 of the University Grants Commission Act, 1956, (3 of 1956), the Central Government hereby makes the following rules further to amend the University Grants Commission (Recruitment) Rules, 1983 regulating the method of recruitment to the posts of under secretaries in the University Grants Commission:

1. (1) These rules may be called the University Grants Commission (Recruitment) (Amendment) Rules, 1990.

(2) They shall come into force on the 3rd day of April, 1989.

2. In the schedule to the University Grants Commission (Recruitment) Rules, 1983, for serial numbers 6 ............... to the posts of US and the entries relating to thereto, the following shall be substituted, namely:–
<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of Post</th>
<th>Classification</th>
<th>Scale of Pay</th>
<th>Whether Selection</th>
<th>Non-selection</th>
<th>Age limit for Recruitment</th>
<th>Educational Qualifications</th>
<th>Whether age and Educational Qualifications prescribed for direct recruitment</th>
<th>Period of Probation</th>
<th>Methods of Recruitment</th>
<th>Whether recruitment by direct recruitment or by Promotion or transfer and % of vacancies to be filled by various methods</th>
<th>In case of Recruitment by promotion transfer grades from which promotion to be made</th>
<th>Composition of DPC or Selection Committee</th>
</tr>
</thead>
<tbody>
<tr>
<td>6.</td>
<td>Under Secretary</td>
<td>Gr. A</td>
<td>3000–100–3500–125–4500</td>
<td>Selection</td>
<td>N.A.</td>
<td>N.A.</td>
<td>N.A.</td>
<td>2 years</td>
<td>100% by promotion</td>
<td>By promotion</td>
<td>S.O. (Gr.B) &amp; personal Asst (Gr. “B”) with at least 5 yrs. continuous Regular Service in the respective grade &amp; having a degree from a recognised Univ. only in the ratio of 4 Section Officers to one Personal Assistant.</td>
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</table>

**Explanatory memorandum:** The amendment is necessary to fill up posts of Under Secretaries from the cadre of Section Officer (GR’B’) and personnel Asstt. 100% by Promotion and to make it effective from the date from which the vacancies to the post of under secretaries became available.

Giving retrospective effect to the amendment will not prejudicially affect the interests of any person.

F.No. 10-30/89 Desk (U)

To The Manager, Government of India Press, Mayapuri, Ring ROad, New Delhi

Foot Note: Principal rules were published vide notification No. F.10-30/83 Desk (U) dated 19 May, 1983 amended by (1) Notification No. 10-46/83 Desk (U) dated 22nd September, 1983; (2) Notification No. F.10–46/83 Desk (U) dated 14th November, 1984; and (3) Notification No. F. 10-25/88 Desk (U) dated 21st November, 1989.